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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 841/1998**

**ASHOK AGARWAL**

..... Petitioner

Through : Ms Tanya Agarwal, Advocate.

versus

**UOI & ORS**

..... Respondents

Through : Mr Siddharth Dutta, Advocate.  
Mr Sanjeev Ralli and Mr Pranav  
Rathi, Advocates for DPCC.  
Ms Divya Sharma for Mr Ajjay  
Arora, Advocate for MCD.  
Ms Meera Bhatia, Advocate for UOI.  
Mr Sumeet Pushkarna and Mr  
Devanshu Lahiry, Advocates for DJB.  
Mr Anil Grover, Mr Tushar and  
Mr Mishal Vij, Advocates for  
NDMC.  
Mr Rahul Sinhal, Advocate for Delhi  
Cantonment Board.

**CORAM:**

**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**

**HON'BLE MR. JUSTICE SANJEEV SACHDEVA**

**ORDER**

% **08.11.2017**

List on 21<sup>st</sup> November, 2017.

**S. RAVINDRA BHAT, J**

**NOVEMBER 08, 2017/ॐ'**

**SANJEEV SACHDEVA, J**